

**In the National Company Law Tribunal, Jaipur**

**Item No. 207**

**CP No. (IB)-247/9/JPR/2019**

**UNDER SECTION 9 OF IBC, 2016**

**In the matter of:**

**Sangeeta Ajmera Prop. M/s The Manpower .....Applicant/Petitioners**  
**VS.**

**Shree Gangour Foods (Jaipur) LLP .....Respondent**

**Order delivered on 24.10.2019**

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER**  
**SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Saurabh Jain, Adv.

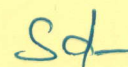
For Respondent(s) : Nivedita R Sarda, Adv.

**ORDER**

Heard the submissions made by the counsel for the Operational Creditor. Counsel for the Operational Creditor has submitted that an affidavit of service has been filed in the matter. Ms. Nivedita R Sarda, Advocate has appeared on behalf of the Corporate Debtor and submitted that Vakalatnama has been filed and sought time for filing the reply. Ten days' time is granted. Post the matter to 13.11.2019.



**(RAGHU NAYYAR)**  
**TECHNICAL MEMBER**



**(P. S. N. PRASAD)**  
**JUDICIAL MEMBER**